

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 4/2008 in WRIT PETITION (CIVIL) NO(s). 35 OF 2007

P.V.INDIRESAN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(With appln(s) for directions and office report)
(For final disposal)

Date: 17/11/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s) Mr. K.K. Venugopal, Sr. Adv.
Mr. Gopal Sankaranarayanan, Adv.
Mr. K.V. Vishwanathan, Adv.
Mr. Vikas Mehta, Adv.

For Respondent(s) Mr. G.E. Vahanvati, SG
Mr. A. Mariarputham, Sr. Adv.
Mr. A. Subba Rao ,Adv
For Sushma Suri, Adv.

Mr. Nikhil Nayyar, Adv.

Mr. Sushil Kumar Jain, Adv.
Mr. Punjeet Jain, Adv.
Mr. Ashwin V. Kotemath, Adv.

Mr. Liz Mathew, Adv.
Mr. M.L. Lahoty, Adv.

UPON hearing counsel the Court made the following
ORDER

No orders.

(R.K.DHAWAN)
COURT MASTER

(VIJAY DHAWAN)
COURT MASTER